

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION**

**Dated Guwahati, the 1<sup>st</sup> March, 2023**

**HC.XI-05/2022/102/RC ##** The Gauhati High Court has been pleased to amend the **Gauhati High Court Rules** in the following manner:

The following Chapter XVII A will be inserted after the existing Chapter XVII:

### **'CHAPTER XVII A**

#### **FASTER**

E-authenticated copies of the interim orders, stay orders, bail orders and record of proceedings of the Supreme Court of India and the Gauhati High Court communicated to the duty holders through FASTER (Fast and Secured Transmission of Electronic Records) system shall be recognized for compliance and due execution."

**HC.XI-05/2022/103/RC ##** The Gauhati High Court has been pleased to amend the **Gauhati High Court Criminal Rules and Orders** in the following manner:

In Chapter IV, the following will be inserted as Rule 11A after the existing Rule 11:

#### **"11A. FASTER**

E-authenticated copies of the interim orders, stay orders, bail orders and record of proceedings of the Supreme Court of India, the Gauhati High Court and subordinate Courts in the States of Assam, Nagaland, Mizoram and Arunachal Pradesh communicated to the duty holders through FASTER (Fast and Secured Transmission of Electronic Records) system shall be recognized for compliance and due execution."

By Order,  
Sd/- Gautam Baruah  
**REGISTRAR GENERAL**

**Memo HC.XI-05/2022/104-123/RC**

**Dated 01.03.2023**

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.

*Contd..*

2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Nagaland, Department of Justice and Law, Kohima.
4. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl.
5. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
6. The Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial)/Registrar (Estt.), Gauhati High Court, Guwahati.
7. The Registrar –cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun. *(He/ She is requested to circulate this Notification among all the District and Sessions Judges of the concerned State.)*
9. The District and Sessions Judge, Kamrup (Metro), Guwahati/ Kamrup, Amingaon/ Nalbari/ Barpeta/ Bongaigaon/ Dhubri/ Kokrajhar/ Goalpara/ Darrang, Mangaldoi/ Udalguri/ Sonitpur, Tezpur/ Lakhimpur, North Lakhimpur/ Dhemaji/ Dibrugarh/ Tinsukia/ Jorhat/ Sivasagar/ Golaghat/ Nagaon/ Morigaon/ Cachar, Silchar / Karimganj/ Hailakandi/ Chirang/ Karbi Anglong/ Dima Hasao/ Baksa/Hojai/Charaideo/Sauth Salmara, Mankachar/ Majuli/ Biswanath/ Bajali. *(He/ She is requested to circulate this Notification to the Bar Association of the concerned District.)*
10. The Joint Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati
11. The Chief Judicial Magistrate, \_\_\_\_\_.
12. The Deputy Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati
13. The Systems Analyst, Gauhati High Court, Guwahati, for uploading this Circular in the High Court website.
14. The P.S. to Hon'ble Mr./Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
15. The Librarian –Cum– Research Officer, Gauhati High Court, Guwahati.
16. The Secretary General, Gauhati High Court Bar Association.
17. The Secretary, All Assam Lawyers' Association.
18. The Secretary, Lawyers' Association, Guwahati.
19. The Secretary, Advocates' Association, Guwahati.
20. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

  
**REGISTRAR GENERAL**